

THE DEPUTY CHAIRMAN: I am sitting here. I cannot call him. Please sit down. (*Interruptions*) I will call him. (*Interruptions*)

SHRIMATI JAYANTHI NATARAJAN: Madam, in the last Session itself, it was promised, but the Bill was not even introduced. (*Interruptions*)

THE DEPUTY CHAIRMAN: Papers to be laid on the Table. (*Interruptions*)

PAPERS LAID ON THE TABLE

(1) Notification of the Ministry of Communication

(2) MOU (1996-97) between Govt, of India and Telecommunication consultant India Ltd.

संचार मंत्री (श्री के.वी. प्रसाद बर्मा): महोदय मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

I. भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) के अधीन भारतीय तार (प्रथम संशोधन) नियम, 1996 को प्रकाशित करने वाली संचार मंत्रालय (दूर संचार विभाग) की अधिसूचना सं० 79(अ), दिनांक 17 जनवरी, 1996 की एक प्रति (अंग्रेजी तथा हिन्दी में) [Placed in Library. See No. LT. 777/96]

II. 1996-97 के वर्ष के लिये भारत सरकार (संचार मंत्रालय-दूर संचार विभाग) और टेली कम्युनिकेशन्स कन्सल्टेंट्स इंडिया लिमिटेड के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) [Placed in Library. See No. LT 890/96]

1. Report and Accounts (1995-96) of the Apparel Export Promotion Council, New Delhi and related papers.

2. Report and Accounts (1995-96) of the Silk and Art Silk Mills Research Association, Mumbai and related papers.

THE MINISTER OF TEXTILE (SHRI R.L. JALAPPA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Apparel Export Promotion Council, New Delhi, for the year 1995-96,

together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council. [Placed in Library. See No. LT. 1002/96]

(ii) (a) Forty-sixth Annual Report and Accounts on the Silk and Art Silk Mills Research Association, Mumbai for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Association. [Placed in Library. See No. LT. 1003/96]

MOU (1996-97) between Govt, of India (M/o Defence) and the Hindustan Aeronautics Ltd.

रक्षा मंत्री (श्री मुलायम सिंह यादव): महोदय, 1996-97 के वर्ष के लिये भारत सरकार (रक्षा मंत्रालय-रक्षा उत्पादन और आपूर्ति विभाग) और हिन्दुस्तान एयरोनाटिक्स लिमिटेड, के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ। [Placed in Library. See No. LT. 820/96]

1. Report and Accounts (1995-96) of the Hindustan Shipyard Limited, Visakhapatnam and related papers.

2. Administrative reports (1995-96) of the Madras Port Trust and Calcutta Port Trust and related papers.

3. Accounts (1995-96) of the Calcutta Port Trust and Madras Port Trust and related papers.

4. Notifications of the Ministry of Surface Transport (Port Wings)

5. Report and Accounts (1996-97) of the Mormugao Dock Labour Board, Goa and related papers.

6. MOU (1996-97) between Govt, of India (Ministry of Surface Transport) and the Shipping Corporation of India Ltd.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): I lay on the Table—

I. A copy each (in English and Hindi) of the following papers under sub-section (I) of Section 619A of the Companies Act, 1956.